## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

STARRED QUESTION NO.: 156 (To be answered on the 28<sup>th</sup> November 2019)

#### **DELIVERY OF AIRCRAFT**

### \*156. SHRI SHANMUGA SUNDARAM K.

## Will the Minister of CIVIL AVIATION

लागर विमालल मंत्री

be pleased to state:-

(a) the total number of aircraft ordered from Boeing and the scheduled date of delivery by the foreign aircraft manufacturer;

(b) whether there is any delay in delivery of the aircraft and if so, the details thereof:

(c) whether Air India is having any specific clause for claiming damages/penalty for late delivery and if so, the details thereof;

(d) whether the compensation has been calculated based on the revenue foregone by Air India; and

(e) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

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Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (e): A statement is laid on the Table of the House.

Statement in reply to part (a) to (e) of Lok Sabha Starred Question No.156 for 28.11.2019 regarding DELIVERY OF AIRCRAFT tabled by SHRI SHANMUGA SUNDARAM K., MP

- (a): Total number of Aircraft ordered by Indian Scheduled Carriers from Boeing is at Annexure-I.
- (b): The delivery of 27 B787-8 aircraft to Air India was delayed by Boeing due to production / design problems. The delay in the actual delivery vis-a-vis scheduled delivery of these 27 aircraft is attached as Annexure-II
- (c): The Purchase Agreement between Boeing and Air India relating to B787 aircraft provided for certain contractual remedies and compensation to Air India in case of delayed deliveries by Boeing. Since there was a considerable delay in B787 aircraft deliveries, a Board Overseeing Committee was constituted by Air India Board to initiate discussion with Boeing to arrive at an enhanced settlement package prior to taking delivery of the first aircraft. The Board Sub-Committee had series of meetings with Boeing and had forwarded the final compensation offered by Boeing to Government for approval. On receiving approval, Boeing and Air India signed a supplemental delay agreement on 5th September 2012 with Boeing for enhanced compensation for these delays.
- (d) and (e): In accordance with the clause for delayed delivery in purchase agreement entered with Boeing, the compensation was based on a daily lease rentals capped to maximum of 180 delay days. Air India further extensively negotiated with Boeing and was able to raise the compensation level and also secure concession that the escalation clauses in the agreement will not be applicable for the delayed deliveries and B787 aircraft would be delivered as per the price of original delivery schedule.

# ANNEXURE-I to the statement of LSQ 156

Carrrier	Aircraft Type	No. of Aircraft	Delia
Air India	B777-200LR	8	2 chively Schedule
,	B777-300E R	15	2007 - 2009
	B787 -8		2007 - 2018
Air India		27	2008 - 2011
Express	B737-800	18	2006-2009
Tata SIA Airlines (VISTARA)	B787-900	10	2020-2022
Spice Jet Ltd	B737-8 (Max)	155	To be delivered by 2024 (Delivery of aircraft is on hold due to grounding of Max aircraft)

DELAY IN THE ACTUAL DELIVERY VIS-À-VIS SCHEDULED DELIVERY OF THE AIRCRAFT

Sr.No. Aircraft Type		aft no			S SCHEDULED DELIVERY OF THE AIRCRAFT  Delivery Date	
-				Original		
1	B787		76 VT-ANH	Sept. 2008	<u>Actual</u>	
2	B787-			2000	7-Sep-12	
3	B787-			Oct. 2008 Nov. 2008	21-Sep-12	
4	B787-	8 3628			11-Oct-12	
5	B787-			200. 2000	20-Dec-12	
6	B787-	8 3628		Jan. 2009	28-Dec-12	
7	B787-8	3628		Mar. 2009	29-Dec-12	
8	B787-8		. , (1 4141	Mar. 2009	18-Jun-13	
9	B787-8	36286		May. 2009	26-Aug-13	
10	B787-8	36275		Aug. 2009	1-Oct-13	
11	B787-8	36280		Oct. 2009	1-Nov-13	
12	B787-8	36279		Oct. 2009	3-Dec-13	
13	B787-8	36273		Dec. 2009	28-Jan-14	
14	B787-8		A I VIAN	Dec. 2009	7-Mar-14	
15	B787-8	36274		Dec. 2009	2-Jun-14	
16	B787-8	36288	VT-ANC VT-ANQ	Jan. 2010	20-Jun-14	
17	B787-8	36289		Feb. 2010	17-Jul-14	
18	B787-8	36290	VT-ANR	Mar. 2010	29-Sep-14	
19	B787-8	36291	VT-ANS	Oct. 2010	11-Dec-14	
20	B787-8	36292	VT-ANT	Nov. 2010	17-Feb-2015	
	B787-8	36293	VT-ANU	Dec. 2010	31-Mar-2015	
22	B787-8	36294	VT-ANV	Jul. 2011	25-Jun-2015	
.3	B787-8	36295	VT-ANW	Aug. 2011	7-Nov-2016	
	B787-8	36296	VT-ANX	Aug. 2011	9-Jan-2017	
COLUMN TO THE REAL PROPERTY OF THE PERTY OF	B787-8	36297	VT-ANY	Sept. 2011	11-Jul-2017	
		36298	VT-ANZ	Sept. 2011	23-Aug-2017	
	270-	36299	VT-NAA	Sept. 2011	30-Aug-2017	
		00233	VT-NAC	Oct. 2011	11-Oct-2017	